

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-2654/93

New Delhi this the 12th day of July, 1999.

(8)

Hon'ble Sh. V. Ramakrishnan, Vice-Chairman(A)  
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Shri Naresh Kumar Bhardwaj,  
S/o Sh. M.R. Sharma,  
R/o 2687/199, Tri Nagar,  
Delhi-35. .... Applicant

(through Sh. S.K. Sharma - Not present even on second  
call) versus

General Manager,  
Northern Railway,  
Headquarters Office,  
Baroda House,  
New Delhi. .... Respondent

(through Sh. K.K. Patel - Not present even on second  
call)

ORDER(ORAL)

Hon'ble Sh. V. Ramakrishnan, Vice-Chairman(A)

None is present on behalf of either party  
even after second call. Accordingly, we proceed to  
dispose of the O.A. after going through the  
pleadings.

2. The applicant has challenged the  
selection test for the post of Law Assistant in the  
Railways held on 16.10.93 and supplementary test held  
on 30.10.93 and subsequent filling up of the said  
posts in the grade of Rs.1600-2660(RPS). The main  
ground urged in support of the O.A. is that he was  
not informed about the test by the concerned office  
and that he was told that the information was not sent  
to the office where he was working. The respondents

(9)

have denied this allegation in para-4 of their reply statement bringing out that as many as 93 candidates appeared in the above said tests and an intimation was sent to all the concerned officers including the office of Chief Administrative Officer/ Construction, where the applicant was working. The applicant has not brought out any material in support of his contention that this intimation was not received where he was working nor he has filed a rejoinder controverting the clear averment of the railways that such intimation was sent to the office where the applicant was working. In such circumstances, we hold that he has not been able to substantiate his contention that he was not informed about the test for the post of Law Assistant. As such, this O.A. is devoid of merit and is dismissed. No costs.

Lakshmi

(Smt. Lakshmi Swaminathan)  
Member(J)

DRK

(V. Ramakrishnan)  
Vice-Chairman(A)

/vv/